

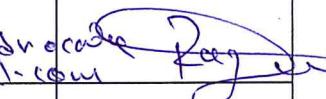
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.260/7/HDB/2017
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects and Hotels limited
NAME OF THE PETITIONER(S)	Mr. Yogesh kumar Puri
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects and Hotels limited
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Raghavulu	Advocate	raghavuluadvocate@gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kanakamadeva Ravindra Kumar	Sr. Counsel		
G. Dinesh Kumar	Advocate	9849667609	

**ORDER**

Heard Mr.D.Raghavulu, Learned Counsel for the Petitioner and Mr.G.K.Ravindra Kumar along with Mr.G.Dinesh Kumar, Learned Counsels for the Respondent.

Both Counsels submit that the issue in question is likely to be settled as negotiations are in progress.

Post the case on 16.01.2018.

  
Member (T)

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Member (J)